

[Shri K. C. Pant]

Gazette of India dated the 5th August, 1967.

(ii) The Customs and Central Excise Duties Export Drawback (General) Forty-eighth Amendment Rules, 1967, published in Notification No. G.S.R. 1172 in Gazette of India dated the August, 1967.

(iii) The Customs and Central Excise Duties Export Drawback (General) Forty-ninth Amendment Rules, 1967, published in Notification No. G.S.R. 1173 in Gazette of India dated the 5th August, 1967.

(iv) The Customs and Central Excise Duties Export Drawback (General) Fiftieth Amendment Rules, 1967, published in Notification No. G.S.R. 1174 in Gazette of India dated the 5th August, 1967. [Placed in Library. See No. LT-1382/67.]

REPORT OF MADRAS REFINERIES LIMITED,
MADRAS

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Eghu Ramaiah): Sir, I beg to lay on the Table:—

- (1) A copy of the Report of the Madras Refineries Limited, Madras, for the Period 30th December, 1965 to 31st March, 1967 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (2) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-1383/67.]

STATEMENT ON THE FLOOD SITUATION
IN THE COUNTRY

The Minister of Irrigation and Power (Dr. K. L. Rao): I beg to lay on the Table a statement on the flood situation in the country. [Placed in Library. See No. LT-1384/67].

DELHI SPECIFIED FOOD ARTICLES (MOVEMENT CONTROL) SECOND
AMENDMENT ORDER, 1967

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): I beg to lay on the Table a copy of the Delhi Specified Food Articles (Movement Control) Second Amendment Order, 1967, published in Notification No. G.S.R. 1192 in Gazette of India dated the 3rd August, 1967, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1385/67.]

NOTIFICATIONS UNDER THE ALL INDIA
SERVICES ACT

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) G.S.R. 1082 published in Gazette of India dated the 22nd July, 1967, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (2) G.S.R. 1112 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (3) The Indian Police Service (Uniform) Amendment Rules, 1967, published in Noti-

Notification No. G.S.R. 1113 in Gazette of India dated the 29th July, 1967.

- (4) G.S.R. 1114 published in Gazette of India dated the 29th July, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (5) G.S.R. 1117 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (6) The Indian Administrative Service (Appointment by Promotion) Thirteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1119 in Gazette of India dated the 29th July, 1967.
- (7) The Indian Police Service (Appointment by Promotion) Twelfth Amendment Regulations, 1967, published in Notification No. G.S.R. 1120 in Gazette of India dated the 29th July, 1967. [Placed in Library. See No. LT-1374/67]

PROTOCOL REGARDING DEVELOPING COUNTRIES

Shri Sher Singh: I beg to lay on the Table a copy of the Protocol regarding Developing Countries adopted at the Diplomatic Conference on the revision of the Berne Convention for the Protection of Literary and Artistic Works, held at Stockholm in June-July, 1967. [Placed in Library. See No. LT-1375/67.]

12.55. hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of

Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Official Secrets (Amendment) Bill, 1967, which has been passed by the Rajya Sabha at its sitting held on the 7th August, 1967".

(AMENDMENT) BILL

INDIAN OFFICIAL SECRETS

AS PASSED BY RAJYA SABHA

Secretary: Sir, I beg to lay on the Table of the House the Indian Official Secrets (Amendment) Bill, 1967, as passed by Rajya Sabha.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWELFTH REPORT

Shri Khadilkar (Khed): I beg to present the Twelfth Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

TENTH REPORT

Shri P. Venkatasubbaiah (Nandyal): I beg to present the Tenth Report of the Estimates Committee on the Ministry of Railways—Commercial and other Cognate matters relating to Indian Railways.

12.56½ hrs.

STATEMENT RE. PROBLEMS OF THE JUTE INDUSTRY AND COTTON PRICE POLICY FOR 1967-68

The Minister of Commerce (Shri Dinesh Singh): I beg to lay a statement on the Table on the problems of the Jute Industry and Cotton price Policy for 1967-68. (Placed in Library. See No. LT-1386/67.)